

ITEM NO.41

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 1168/2019

MUSTAFA KAMAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 14-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajesh Singh Chauhan, AOR

For Respondent(s)

Mr. Ajay Vikram Singh, AOR
Mr. Munawwar Naseem, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent Nos.1 and 2 are duly represented.

Original records have been received from the High Court
and Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

Parties may file additional documents in the meanwhile,
upon due service.

AVANI PAL SINGH
Registrar